



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नई पीठें

INCOME TAX APPELLATE TRIBUNAL

Sub: Cause List for Friday 27.02.2026

Sl.No	Appeal No.	Assessee Name	Bench	EH/ Club No.
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**COURT ROOM 2**

**Before Shri George George.K, VP & Ms.Padmavathy.S, AM**

1	SP 74/CHNY/2026 (ITA 958/CHNY/2026)	[A] MERIT DATA AND TECHNOLOGY PRIVATE LIMITED	A	
2	SP 75/CHNY/2026 (ITA 907/CHNY/2026)	[A] INCANDESCENT TECHNOLOGIES PRIVATE LIMITED	A	
3,4	SP 76, 77/CHNY/2026 (ITA 996, 997/CHNY/2026)	[A] SAMSKRITA BHARATI TRUST (DAKSHINA TAMILNADU)	A	
5	SP 78/CHNY/2026 (ITA 697/CHNY/2026)	[A] PASUVANTHANI PRIMARY AGRICULTURAL CO-OPERATIVE CREDIT SOCIETY	A	
6	SP 79/CHNY/2026 (ITA 697/CHNY/2026)	[A] SHRADHA SURANA	A	
7	SP 80/CHNY/2026 (ITA 689/CHNY/2026)	[A] PRELUDESYS INDIA PRIVATE LIMITED	D	

**Early Hearing Petitions**

1	ITA 781/CHNY/2026	[A] PRATIPA CASHEWS	A	16
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**Clubbing Petitions**

1	ITA 2381/CHNY/2025	THATHAIYANGARPET VENKATESAN GOPALAKRISHNAN	A	19
	ITA 3748, 3749/CHNY/2025	BADRINARAYANAN	B	

**Withdrawal Petitions**

1	IT(TP)A 112/CHNY/2024	BONFIGLIOLI TRANSMISSIONS PVT. LTD.	D	18
2	ITA 3082/CHNY/2025	[D] MEDFIN INDIA P LTD. (Heard on 25/02/26)	C	19

The Link for Hybrid Hearing is [https://itatchennai.my.webex.com/meet/court\\_room\\_2](https://itatchennai.my.webex.com/meet/court_room_2)

**COURT ROOM 3**

**Before Shri Aby.T.Varkey, JM & Shri. S.R.Ragunatha, AM**

1	ITA 2874/CHNY/2025	[A] R1160 THOTTIAM MILK PRODUCERS CO OPERATIVE SOCIETY (Part Heard)	C	
2	ITA 2892/CHNY/2025	[A] KRISHNAN NAGARAJAN (Part Heard)	C	

**Before Shri Manu Kumar Giri, JM & Shri S.R.Ragunatha, AM**

1	SP 60/CHNY/2026 (ITA 711/CHNY/2026)	[A] TYSPL 103 AMBALPUR PRIMARY AGRICULTURAL CO OP CREDIT SOCY LTD.	A	
2	SP 62/CHNY/2026 (ITA 712/CHNY/2026)	K2086 MOLAKALIPALAYAM PRIMARY AGRICULTURAL CREDIT CO OP SOCY	A	
3,4	SP 63, 64/CHNY/2026 (ITA 713, 714/CHNY/2026)	[A] K867 ARUMUGAMPALAYAM PRIMARY AGRICULTURAL CREDIT CO OP SOCY	A	
5	SP 67/CHNY/2026 (ITA 889/CHNY/2026)	[A] VENKATESH	A	
6	SP 59/CHNY/2026 (ITA 3939/CHNY/2025)	[A] TYSPL103 AMBALPU PRIMARY AGRICULTURAL CO OP CREDIT SOCY LTD.	B	
7	SP 69/CHNY/2026 (ITA 3695/CHNY/2025)	[A] INVENTURE ENGINEERING INDIA P LTD	B	
8	SP 71/CHNY/2026 (ITA 949/CHNY/2026)	[A] OLAKARA SAMSUDDIN ABDULLA KUTTY	A	
9	SP 72/CHNY/2026 (ITA 963/CHNY/2026)	[A] DURAI MAHENDRAN	A	
10	SP 73/CHNY/2026 (ITA 908/CHNY/2026)	[A] MITESH SURANA	A	
11	MA 4/CHNY/202 (ITA 1028/CHNY/2025)	[D] MAHATMA EYE VISION AND RESEARCH INSTITUTE	B	
12	ITA 1477/CHNY/2025	[A] C.S.SRINIVASAN (For clarification)	A	

The Link for Hybrid Hearing is [https://itatchennai.my.webex.com/meet/court\\_room\\_3](https://itatchennai.my.webex.com/meet/court_room_3)

CHENNAI

DT:26/02/2026

DRAWING AND DISBURSING OFFICER

26.2.26  
Contd Page 2

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INCOME TAX APPELLATE TRIBUNAL

Sub: List of cases adjourned from Friday 27.02.2026

Sl.No	Appeal No.	Assessee Name	Bench	Adjourned to
1	MA 11/CHNY/2026 (ITA 2558/CHNY/2025)	[A] SASIKALA KRISHNASAMY	B	

CHENNAI  
DT:26/02/2026

*[Handwritten Signature]*  
DRAWING AND DISBURSING OFFICER  
26.2.26